

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	SPL CASE CBI	100045/2001	The State CBIACB Vs Noshir Sorabji Daboo 14 Others	SPP Amrish Pandey Thakur A-1 Moghe A-6
2	SPL CASE CBI	100044/2001	CBI ACB MUMBAI Vs Noshir Sorabji Daboo Oth.	SPP Amrish Pandey Mokashi A-1 Thakur A-5 Moghe A-6
<u>COMPLIANCE</u>				
3	CRI M A	102571/2019	Mahindra Agri Solution Ltd Vs Fameena Haneef and ANR	Res Juris
